

F. No. J-11014/1/2017-Judl.(Part-2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 7th March, 2019

ORDER

The President is pleased to **extend** the terms of following two Advocates as the Assistant Solicitor General of India (Asst. SGI) for the High Courts, as mentioned against their names under column-IV in the table below, with effect from the date of expiry of their earlier terms as Asst. SGIs i.e. **29.12.2018** until further orders:

Extension of terms
As Assistant Solicitor General of India

Sl. No.	Name of the Ld. Asst. SGI with enrollment No.	Contact details	Name of the High Court engaged for
I	II	III	IV
1.	Shri Himangshu Deb (Enrl. No. 83/1979-80)	Hemendra-Naresh Bhaban, P.K.P. Sarani, Banamalipur (South) PO, Agartala-799001, Distt. West Tripura, Tripura State. Mob: 8014302844, 8256987496 Email: himangshuagt@gmail.com	High Court of Tripura at Agartala
2.	Smt. Anuradha Paul (Enrl. No. 193/1993)	Howell Road, Laban, Shillong, Meghalaya, Pin-793004 Mob: 9862051004 Email: abira68@gmail.com	High Court of Meghalaya at Shillong

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



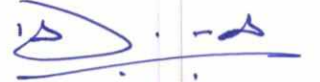
(S.R. Mishra)
Additional Secretary

F. No. J-11014/1/2017-Judl.(Part-2)

Dated 07.03.2019

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitor General of India in various High Courts.
4. The Registrars, High Court of Tripura at Agartala and the High Court of Meghalaya at Shillong.
5. Both the Asst. SGIs mentioned above.
6. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGIs.
7. The Pay & Account Office, Department of Legal Affairs.
8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled Counsel' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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